

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 182 of 2011**

**Dated: 28<sup>th</sup> November, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**M/s Rajasthan Steel Chambers  
& Ors.**

**.... Appellant (s)**

**Versus**

**Rajasthan Electricity Regulatory  
Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant (s): Ms. Swapna Seshadri, Mr. R. P. Agrawal and Ms. Priyadarshini

Counsel for the Respondent(s): \_\_\_\_\_

**ORDER**

Admit. Issue notice to the Respondents. Dasti service is permitted.

Post the matter on **13<sup>th</sup> January, 2012.**

**(P.S.Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

Ts/ak